

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 35248/2015

COMMISSIONER OF INCOME TAX

Petitioner(s)

VERSUS

BALBIR SINGH MAINI

Respondent(s)

WITH

SLP (C) No. 1627/2016 (IV-B)  
SLP (C) No. 3826/2016 (IV-B)  
SLP (C) No. 3165/2016 (IV-B)  
SLP (C) No. 3169/2016 (IV-B)  
SLP (C) No. 3821/2016 (IV-B)  
SLP (C) No. 3824/2016 (IV-B)  
SLP (C) No. 1622/2016 (IV-B)  
SLP (C) No. 3825/2016 (IV-B)  
SLP (C) No. 3176/2016 (IV-B)  
SLP (C) No. 3168/2016 (IV-B)  
SLP (C) No. 3172/2016 (IV-B)  
SLP (C) No. 5294/2016 (IV-B)  
SLP (C) No. 3175/2016 (IV-B)  
SLP (C) No. 3059/2016 (IV-B)  
SLP (C) No. 3171/2016 (IV-B)  
SLP (C) No. 5441/2016 (IV-B)  
SLP (C) No. 3166/2016 (IV-B)  
SLP (C) No. 3822/2016 (IV-B)  
SLP (C) No. 3167/2016 (IV-B)  
SLP (C) No. 3174/2016 (IV-B)  
SLP (C) No. 3173/2016 (IV-B)  
SLP (C) No. 6148/2016 (IV-B)  
SLP (C) No. 6147/2016 (IV-B)  
SLP (C) No. 12106/2016 (IV-B)  
SLP (C) No. 5440/2016 (IV-B)  
SLP (C) No. 7828/2016 (IV-B)  
SLP (C) No. 9555/2017 (IV-B)  
SLP (C) No. 10574/2016 (IV-B)  
SLP (C) No. 31409/2016 (IV-B)  
SLP (C) No. 26123/2016 (IV-B)  
SLP (C) No. 35252/2015 (IV-B)  
SLP (C) No. 560/2016 (IV-B)  
SLP (C) No. 561/2016 (IV-B)  
SLP (C) No. 35249/2015 (IV-B)  
SLP (C) No. 35250/2015 (IV-B)  
SLP (C) No. 585/2016 (IV-B)

SLP(C) No. 582/2016 (IV-B)  
SLP(C) No. 583/2016 (IV-B)  
(incomplete matter, to be listed before ld. registrar court.)  
SLP(C) No. 35251/2015 (IV-B)  
SLP(C) No. 1450/2016 (IV-B)  
SLP(C) No. 499/2016 (IV-B)  
SLP(C) No. 500/2016 (IV-B)  
SLP(C) No. 571/2016 (IV-B)  
SLP(C) No. 3170/2016 (IV-B)  
SLP(C) No. 1629/2016 (IV-B)  
SLP(C) No. 575/2016 (IV-B)  
SLP(C) No. 566/2016 (IV-B)  
SLP(C) No. 580/2016 (IV-B)  
SLP(C) No. 562/2016 (IV-B)  
SLP(C) No. 1565/2016 (IV-B)  
SLP(C) No. 568/2016 (IV-B)  
SLP(C) No. 576/2016 (IV-B)  
SLP(C) No. 564/2016 (IV-B)  
SLP(C) No. 565/2016 (IV-B)  
SLP(C) No. 1562/2016 (IV-B)  
SLP(C) No. 587/2016 (IV-B)  
SLP(C) No. 581/2016 (IV-B)  
SLP(C) No. 572/2016 (IV-B)  
SLP(C) No. 577/2016 (IV-B)  
SLP(C) No. 1628/2016 (IV-B)  
SLP(C) No. 586/2016 (IV-B)  
SLP(C) No. 1630/2016 (IV-B)  
SLP(C) No. 584/2016 (IV-B)  
SLP(C) No. 567/2016 (IV-B)  
SLP(C) No. 574/2016 (IV-B)  
SLP(C) No. 1569/2016 (IV-B)  
SLP(C) No. 588/2016 (IV-B)  
SLP(C) No. 1567/2016 (IV-B)  
SLP(C) No. 19975/2017 (IV-B)

Date : 30-08-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Om Prakash, Adv.  
Ms. Anil Katiyar, AOR

For Respondent(s)

Dr. Surender Singh Hooda, AOR  
Mr. Udit Naresh, Adv.  
Ms. Kavita Jha, AOR  
Mr. A. N. Arora, AOR  
Ms. Manju Jetley, AOR  
Mr. Kishore Kunal, AOR

UPON hearing the counsel the Court made the following  
O R D E R

SLP (C) No.35248,35250,35251,35252/2015, 5441,5440,1630,588  
499,1622,3821,580,584,562,564,568,577,583,585,586,1450,1562,  
1565,1567,3165,3169,3172,3173,3174,3176,3824,561,567,572,574,  
576,1627,1628,1629,3167,3170,3175,3822,3825,3826,6147,7828,  
10574,5294,566,575,12106 and 31409/2016

Complete category matters.

SLP (C) No.560/2016

Despite last opportunity, spare copy for service of the  
sole respondent has not been filed.

Registry to process the matter for listing before the  
Hon'ble Judge in Chambers for further directions.

SLP (C) No.500/2016

Delay in filing spare copy for service of the sole  
respondent is condoned. Issue notice immediately.

SLP (C) No.565/2016

Four weeks' time is granted to the sole respondent for  
filing counter affidavit.

SLP (C) No.1569 and 3168/2016

Despite last opportunity, spare copy for service of the  
sole respondent has not been filed.

Registry to process the matter for listing before the  
Hon'ble Judge in Chambers for further directions.

SLP (C) No.571/2016

Despite last opportunity, fresh steps for service of the  
sole respondent have not been taken.

Registry to process the matter for listing before the  
Hon'ble Judge in Chambers for further directions.

SLP(C) No.582/2016

Await service/track report in respect of the sole respondent.

SLP(C) No.581/2016

The Ld. Counsel for the petitioner to take fresh steps for service of the sole respondent within two weeks. Notice thereafter be issued.

SLP(C) No.587/2016

Four weeks' time is granted to the sole respondent for filing counter affidavit.

SLP(C) No.3166/2016

The Ld. Counsel for the petitioner to take fresh steps for service of the sole respondent within two weeks. Notice thereafter be issued.

SLP(C) No.6148/2016

The Ld. Counsel for the petitioner to take fresh steps for service of the sole respondent within two weeks. Notice thereafter be issued.

SLP(C) No.3171/2016

The Ld. Counsel for the petitioner to take fresh steps for service of the sole respondent within two weeks. Notice thereafter be issued.

SLP(C) No.3059/2016

Sole respondent has been served but no one has put in appearance.

SLP(C) No.26123/2016

The Id. Counsel for the petitioner to take fresh steps for service of the sole respondent within two weeks. Notice thereafter be issued.

SLP(C) No.9555/2017

Sole respondent has been served but no one has put in appearance.

SLP(C) No.19975/2017

Sole respondent has been served but no one has put in appearance.

SLP(C) No.35249/2015

Await service of the sole respondent.

List again on 5.10.2017.

RAJESH KUMAR GOEL  
Registrar